

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1911, 1912 & 1913 OF 2018
IN
DFR NO. 3866 OF 2018

Dated : 15th January, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Viraj Profiles Ltd.	...Appellant(s)
 Vs.	
Maharashtra State Electricity Distribution Company Ltd. & Anr.	...Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Singha

ORDER

List the matter on **21.01.2019**.

(S. D. Dubey)
Technical Member
Pr/kt

(Justice Manjula Chellur)
Chairperson